

- Council of India, New Delhi, for the year 1993-94.
- (b) Annual Accounts of the Medical Council of India, for the year 1993-94, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Council.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. *See* No. LT-8936/95]
- (viii) (a) Annual Report of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1994-95.
- (b) Annual Accounts of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1994-95, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Institute. [Placed in Library. *See* No. LT-8932/95]
- (ix) (a) Annual Report of the National Institute of Health and Family Welfare, New Delhi, for the year 1994-95.
- (b) Annual Accounts of the National Institute of Health and Family Welfare, New Delhi, for the year 1994-95, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Institute. [Placed in Library. *See* No. LT-8935/95]
- III. A copy each (English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 23 of the Prevention of Food Adulteration Act, 1954

together with a statement giving reasons for delay in laying the Notifications:—

- (1) GSR No. 300(E), dated the 9th March, 1994, publishing the Prevention of Food Adulteration (4th Amendment) Rules, 1994. [Placed in Library. *See* No. LT-8928/95]
- (2) GSR No. 105(E), dated the 22nd February, 1994 publishing the Prevention of Food Adulteration (1st Amendment) Rules, 1994, together with corrigendum. [Placed in Library. *See* No. LT-8927/95]

IV. A copy (in English and Hindi) of the Indian Red Cross Society, New Delhi, Notification No. 48/Org./93-94, dated the 17th June, 1995, publishing the Indian Red Cross Society Rules, 1994, under sub-section (2) of Section 5 of the Indian Red Cross Society Act, 1920. [Placed in Library. *See* No. LT-8934/95]

**I. Uttar Pradesh State Universities Ordinance, 1995.**

**II. Report and Accounts (1993-94) and 1994-95) of the Regional Institute of Technology Jamshedpur, University of Hyderabad and Pondicherry University.**

KUMARI VIMLA VERMA: Madam I lay on the Table:—

(I) A copy (in English and Hindi) of the Uttar Pradesh State Universities (Third Amendment) Ordinance, 1995 (U.P. Ordinance No. 37 of 1995), under sub-clause (a) of clause (2) of Article 213 of the Constitution, read with subclause (iv) of clause (c) of the Proclamation, dated the 18th October, 1995, issued by the President in relation to the State of U.P. [Placed in Library, *See* No. LT-8939/95]

(II) A copy each (in English and

Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Regional Institute of Technology, Jamshedpur, for the year 1993-94 together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library, See No. LT-8674/95]
- (ii) (a) Twentieth Annual Report of the University of Hyderabad, for the year 1994-95.
- (b) Review by Government on the working of the above University. [Placed in Library, See No. LT-8672/95]
- (iii) (a) Ninth Annual Report of the Pondicherry University, Pondicherry for the year 1994-95.
- (b) Annual Accounts of the Pondicherry University, Pondicherry for the year 1994-95, and the Audit Report thereon. [Placed in Library, See No. LT-8673/95]
- (c) Review by Government on the working of the above University.

I. नागरिक आपूर्ति उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय की अधिसूचनाएं

II. भारत सरकार तथा हिन्दुस्तान वैजीटेबल आयल्स कारपोरेशन लिमिटेड के बीच सम्पन्न सहमति ज्ञापन

**नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय (नागरिक आपूर्ति विभाग) में राज्य मंत्री (श्रीमती कृष्णा साही) :** महोदय मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :

(क) बाट और माप मानक अधिनियम 1976 की

धारा 83 की उप-धारा (4) के अधीन नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय की निम्नलिखित

अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :-

(1) बाट और माप मानक (पैकेजयुक्त वस्तुएं) छटा संशोधन नियम, 1995 को प्रकाशित करने वाली सा0का0नि0 सं0 784(अ), दिनांक 8 दिसम्बर, 1995।

(2) बाट और माप मानक (पैकेजयुक्त वस्तुएं) सांतवां संशोधन नियम, 1995 को प्रकाशित करने वाली सा0का0नि0 सं0 788 (अ), दिनांक 8 दिसम्बर, 1995।

[Placed in Library, See No. LT-8977/95]

(3) बाट और माप मानक (पैकेजयुक्त वस्तुएं) पांचवां संशोधन नियम, 1995 को प्रकाशित करने वाली सा0का0नि0 सं0 693(अ), दिनांक 21 अक्तूबर, 1995।

(ख) भारतीय मानक ब्यूरो अधिनियम, 1986 की धारा 39 के अधीन नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय (नागरिक आपूर्ति विभाग) की निम्नलिखित अधिसूचनाओं के एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :-

(1) भारतीय मानक ब्यूरो (महानिदेशक की नियुक्ति, सेवा की शर्तें और निबंधन) संशोधन नियम, 1995 को प्रकाशित करने वाली सा0का0नि0 सं0 735 (अ), दिनांक 10 नवम्बर, 1995।

(2) भारतीय मानक ब्यूरो (कर्मचारियों की सेवा शर्तें एवं निबंधन) (संशोधन) विनियम, 1995 को प्रकाशित करने वाली सा0का0नि0 सं0 749(अ), दिनांक 16 नवम्बर, 1995।

(3) भारतीय मानक ब्यूरो (प्रशासनिक, वित्त तथा अन्य पदों पर भर्ति) (संशोधन) विनियम, 1995 को प्रकाशित करने वाली सा0का0नि0 सं0 750(अ), दिनांक 16 नवम्बर, 1995।

[Placed in Library.]